

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 132 of 2013 &**  
**I.A. No.199 of 2013**

**Dated : 7<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Chemplast Sanmar Ltd. ... Appellant(s)**

**Versus**

**M/s. Cuddalore Powergen Corporation Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s): Mr. Rahul Balaji

**ORDER**  
**(On being mentioned)**

Post the matter for further hearing on **20.02.2014 at Chennai Circuit**

**Bench.** The Learned Counsel for the Respondent undertakes to inform the matter to other parties.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

mk/pr